

nity to examine its contents and make suggestions for improvement, keeping in view their own special requirements. It is proposed to finalise the Action Plan over a period of next 2-3 months after a high level meeting with Health Ministers of States/UTs. It is expected that the Action Plan evolved in this manner would be more practical, realistic and result-oriented and will be able to make a marked impact on the population problem in the country.

Drain of Doctors

876. SHRI GURUDAS KAMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether brain drain of doctor is on the increase; and

(b) if so, the remedial measures proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). There is no such problem. Still in order to discourage the migration of medical manpower to foreign countries, the following measures have been taken:

i) Restrictions have been placed on medical graduates going abroad for higher education and training, where such training facilities exist in the country.

ii) Doctors belonging to some scarce specialities are not sponsored for employment abroad.

iii) Improvements in service conditions of doctors, both in the Central and State Governments, are made from time to time.

Harassment of Research Scholar

877. SHRI BHOGEN DRA JHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of cases of suicide by female/male researchers in Punjab and Delhi Universities during the last three years;

(b) the details of the action taken to find out the causes of suicides and responsibility fixed in all such cases;

(c) the number of candidates qualified for UGC-JRF fellowship during period of 1977-83 and 1984-91;

(d) whether any changes have been made in the standards of UGC-JRF fellowship; and

(e) if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (e). The information is being collected and will be laid on the Table of the House.

Tourism Development in North-Eastern States

878. SHRI SANAT KUMAR MANDAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether a scheme to develop tourism zones in North-Eastern States is in the offing;

(b) if so, its broad features;

(c) whether his Ministry will consider the expediency of including the 'Sunderbans' area, renowned for its Tiger Project and scenic beauty in West Bengal also in the proposed North-Eastern Tourism Zone; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) No such proposal has been received from the State Government.

(d) Does not arise.

Unrecognised Medical Colleges

879. SHRI SANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Unrecognised Medical Colleges prepare to spew 'graduates' on unsuspecting souls" appearing in the Indian Express dated November 7, 1991; and

(b) if so, the facts thereof and the action proposed to be taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b) At present, prior permission of the Medical Council of India is not required to start a medical college. Hence, some medical colleges without appropriate facilities have been set up during the last few years. In order to plug this loophole, it is proposed to suitably amend the India Medical Council Act, 1956.

Construction of Module at Sahar Airport

880. SHRI RAM NAIK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have received a proposal for the construction of third module at Sahar Airport, Bombay;

(b) if so, whether the above work is likely to be included in the budget of current year; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) No, Sir.

(c) The feasibility report submitted by International Airports Authority of India has been discussed in pre-PIB Meeting. As per discussions, International Airports Authority of India is revising the report for resubmission to Government for according Administrative Approval/Expenditure Sanction.

Earning from Cargo Traffic by Air India

881. SHRI VJAY NAVAL PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the earning made by the Air India from Cargo traffic during the last two years;

(b) whether the earnings from the cargo traffic in less than the cargo revenues out of India; and

(c) if so, the steps taken to improve revenue earnings from the cargo traffic?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The earning made by Air India from Cargo traffic during the last two years was as under:-